

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 111
Appeal No. 1206/252/ND/2018**

Under Section: 252

In the matter of:

Nextgen Bhumiestates Pvt Ltd **....Appellant**

Vs.

ROC & Another. **....Respondent**

Order delivered on 15.07.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI PRADEEP R. SETHI
HON'BLE MEMBER (T)**

For the Appellant : Mr. Naveen Shree Pandey, PCS
For the ROC : Mr. M. Yadubhushana Rao, AROC
For the IT :

ORDER

As per the order of the bench, matter adjourned to 23.08.2019 due to paucity of time.

Sd/-

**COURT OFFICER
(ASIM KUMAR PAL)**